

**(OPEN COURT)**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This is the 13th **Day of AUGUST 2018**)

**Hon'ble Mr. Rakesh Sagar Jain-JM**  
**Hon'ble Mr. Mohd. Jamshed - AM**

**CCP No.122 of 2015**  
**(Arising out of Original Application No. 849 of 2015)**

1. Ram Naresh Yadav, aged about 55 years, son of Late Ram Sajivan Yadav, resident of F-66, North Railway Colony, Agra Cantt, Agra-U.P. was working on the post of Loco Pilot (Passenger), but now reverted to the post of Loco Pilot (Goods), for a period of four years with cumulative effect.

..... **Applicant**

**By advocate: Shri S. Narain**

Versus

1. Shri Arun Kumar Saxena, General Manager, North Central Railway, Allahabad.
2. Sri V.K. Sonewane, Chief Electrical Engineer, North Central Railway, Allahabad.
3. Sri Sheelendra Pratap Singh, Additional Divisional Railway Manager, North Central Railway, Agra.
4. Sri Om Prakash, General Manager (Personnel), North Central Railway, Allahabad.

..... **Respondents**

**By advocate: Shri P K Rai**

**O R D E R**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain –Member (J)**

Learned counsel for the respondents submitted that the order of this Tribunal has been complied with.

2. We have perused the compliance affidavit and are of the view that the order passed by this Tribunal has been substantially complied with.
3. Accordingly, the contempt petition is dismissed and notices issued stands discharged. However, if the applicant is still aggrieved, he may agitate the same in the pending OA.

**(Mohd Jamshed)**  
Member (A)

**(Rakesh Sagar Jain)**  
Member (J)

Arun